

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.103

New IA/2005/ND/2024 in IB/919/ND/2020

IN THE MATTER OF:

Aman Chhabra	...	Applicant
Versus		
Mascot Soho Homes PvtLtd	...	Respondent

under Section 7 (IBC) Code, 2016

Order delivered on 26.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:
For the Respondent	:

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant in New IA/2005/ND/2024 seeks short adjournment. List the matter on **10.05.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**